No. 31/8/2020-M GOVERNMENT OF MANIPUR SECRETARIAT: HEALTH DEPARTMENT

NOTIFICATION

Imphal, the 22nd August, 2020

Subject: Standard Operating Procedure for Rapid Antigen Testing (RAT).

In view of present COVID -19 pandemic there is a felt need to enhance COVID-19 testing. Many persons also travel in and out of the state for various urgent and unavoidable purposes who need to be tested on their return to Manipur.

- (a) Accordingly, it has been decided to carry out Rapid Antigen Testing on payment basis at RD Wing, Lamphelpat. Sample collection and testing time is fixed from 10 am to 12 noon and 3pm to 5pm. This timing shall be applicable for TrueNat testing as well. Official in-charge Sample Collection team, RD Wing, Lamphelpat: Dr. H. Surchandra Sharma, Medical Officer (Mobile No: 8258059014).
- (b) Rapid Antigen Testing on payment basis will also be arranged by CMOs on criteria/ payment terms as indicated below.

I. Criteria for Rapid Antigen Testing:

- (a) Symptomatic Frontline workers like medical staff, police personnel, transportation staff, etc. once between day 5 and day 10 of coming into contact with a symptomatic or laboratory confirmed positive case of COVID -19.
- (b) Asymptomatic inmates with underlying ailments, pregnant women, children and age above 60 years within 7 days of their return.
- (c) Inmate of Paid Quarantine/Corporate Quarantine.
- (d) Urgent travelers as mentioned in para above or any other asymptomatic person willing to undertake paid Rapid Antigen Testing.
- (e) Other cases as decided on case to case basis by the State Government.

II. Payment:

- (a) All persons who are to be tested in Rapid Antigen Testing will be charged Rs. 750/- per test except the following:
 - a) Frontline workers in the COVID related duty.
 - b) All persons who are below poverty line on furnishing of valid income certificate issued by SDO concerned.
 - c) Other cases as decided on case to case basis by the State Government.
- (b) The fees collected should be deposited to the State Health Department every fortnight along with detailed expenditure statement by the lab in-charge.

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- (c) In case of samples tested free of cost, the requisite documents namely service ID for frontline workers in service, DC order for volunteers, all pregnant women at the time of admission and as deemed necessary by the treating doctor and also to poor patients having any one of the documents viz BPL, CMHT, PMJAY, AAY cards, income certificate issued by concerned SDO or any competent authority for a family income below Rs 10,000/- per month.
- III.(a) COVID testing free of cost for contact tracing cases and other testing as per schedules prepared by CMOs will continue as usual.

(V. Vundunmang)
Principal Secretary (Health & FW)
Government of Manipur

No. 31/8/2020-M

Imphal, the 22nd August,2020

Copy to:

- 1. Secretary to Hon'ble Chief Minister, Manipur
- 2. PPS to Hon'ble Minister (Health & FW), Manipur
- 3. Staff Officer to Chief Secretary, Government of Manipur
- 4. All Deputy Commissioners, Manipur
- 5. Director of Health Services, Manipur
- 6. All CMOs, Manipur
- 7. Dr. Meena Seram, Deputy Director of Health & Head of COVID Testing Team
- 8. Dr H. Surchandra Sharma, i/c Sample Collection Team, RD Wing, Lamphelpat
- 9. Notice Board